

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 238 OF 2015

Dated: 30th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Gujarat Granito Manufacturers Association ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R.3

ORDER

Admit. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.3 and seeks four weeks time to file reply. He may file the same on or before 28.12.2015 after serving y on the other side. Thereafter, rejoinder, if any, may be filed on or before 13.01.2016 after serving copy on the other side.

List the matter on **22.01.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**